Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Notification No. 13/205-2020
Dated the 28th August, 2019

Subject: Amendment of import policy of polymethyl methacrylate under Exim code 39169032 of ITC (HS) 2017 – Schedule – 1 (Import Policy).

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends of import policy of polymethyl methacrylate under Exim code 39169032 of ITC (HS) 2017 – Schedule – 1 (Import Policy) as under:

<table>
<thead>
<tr>
<th>Exim code</th>
<th>Item description</th>
<th>Existing import policy</th>
<th>Revised import policy</th>
</tr>
</thead>
<tbody>
<tr>
<td>39169032</td>
<td>Of polymethyl methacrylate</td>
<td>Free</td>
<td>Prohibited</td>
</tr>
</tbody>
</table>

2. Effect of this Notification: Import Policy of polymethyl methacrylate under Exim code 39169032 of ITC (HS) 2017 – Schedule – 1 (Import Policy) is revised from 'Free' to 'Prohibited' with effect from 1st September, 2019.

This issues with the approval of Minister of Commerce & Industry.

(Alok Vardhan Chaturvedi)
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